

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3192
ANSWERED ON:11.12.2014
QUALITY OF ROADS UNDER PMGSY
Raajhaa Shri Anwhar;Saraswati Shri Sumedhanand

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is imparting/proposes to impart any training to the citizens of the country in order to monitor the quality of roads being constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof including duration of such training;
- (c) the number of complaints received by the Government with regard to the quality of the roads which have been constructed under the said scheme during the last two years and the current year, State-wise; and
- (d) the action taken/proposed to be taken by the Government against the officers/contractors found guilty in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) & (b) A project, "Citizen Monitoring of Rural Roads" under Pradhan Mantri Gram Sadak Yojana was launched in February, 2013 on pilot a basis in three States viz., Jharkhand, Meghalaya and Rajasthan. The objectives of the project are training and capacity building of citizen volunteers to monitor the roads constructed under Pradhan Mantri Gram Sadak Yojana. The pilot project of 20 months duration was implemented through Public Affairs Centre, a Non-Governmental Organization, based in Bangaluru, Karnataka to cover 70 PMGSY roads, 20 each in Jharkhand & Meghalaya and 30 in Rajasthan.

Under the pilot project, 177 citizen volunteers were trained in three workshops of 2 days' duration each held in Jharkhand, Meghalaya and Rajasthan in July- September, 2014 as well as in field work on PMGSY roads.

(c)& (d) Complaints about various facets of Pradhan Mantri Gram Sadak Yojana including that of quality are received in the Ministry. During the years 2012-13, 2013-14 and 2014-15 (upto September, 2014) a total number of 92 complaints were received. A statement containing State-wise and year-wise break-up of these complaints is enclosed. As per Programme Guidelines, States are responsible for execution and ensuring the quality of road works under Pradhan Mantri Gram Sadak Yojana. Accordingly, all such complaints are forwarded to the State Governments for appropriate action including that of blacklisting of contractors and administrative and legal action against the erring officers.